

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS AND SPORTS  
(DEPARTMENT OF SPORTS)**

**Lok Sabha  
UNSTARRED QUESTION NO.1677  
TO BE ANSWERED ON 28.12.2017**

**Match Fixing**

**+1677. SHRI GOPAL SHETTY:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) the number of cases of match fixing which have come to the notice of Government during the last three years and there after till date;**
- (b) whether the Government has conducted any inquiry in case of match fixing till date;**
- (c) if so, the details thereof till date; and**
- (d) the steps taken by the Central Government after the inquiry?**

**ANSWER  
THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH  
AFFAIRS  
AND SPORTS  
(COL. RAJYAVARDHAN RATHORE (RETD.))**

**(a) Madam, during the last three years and till date no case of match-fixing has been reported to this Ministry.**

**(b) to (d) Do not arise.**

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